

(b) The major demands of the CPWD Non-Gazetted Office Staff Association are given in the Statement attached.

(c) and (d). All these demands are under active consideration.

STATEMENT

1. Immediate decision on the cadre review of Group C & D and its implementation with effect from 1.1.1986.
2. Discrimination in the rates of over time allowance of Class IV.
3. Five day's week is not being allowed to the staff working in the subordinate offices.
4. Engineering officers should be withdrawn from the Administrative posts like EE(HQ), SE(HQ) and ASW (office) in planning organisation.
5. Decision may be taken immediately to allow Group D employees to sit in the examination being conducted by the SSC for the post of LDCs.
6. Service records which was being maintained in the zonal offices (workcharged establishment) has been transferred to divisional offices. Some of the records are incomplete for the last 15 to 20 years. Additional staff for its maintenance may be given.

7. G.P. fund ledger account is being maintained by the zonal offices. Decision has been taken by the Deptt. without consulting this Association to transfer the same to the divisional offices without staff. Same is incomplete and in the absence of additional staff same may not be transferred and orders issued by the Department cancelled immediately.

Deaths Due To Kala-Azar and Malaria

2752. SHRI GOPI NATH GAJAPATHI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of persons who died of Kala Azar and Malaria during the last three years, year-wise and State-wise;

(b) whether sufficient quantity of medicines are not available in the hospitals in Bihar for treatment of Kala Azar; and

(c) if so, the steps Union Government propose to take to provide assistance/medicines to the State Governments to prevent the spread of the Kalazar and Malaria?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARA DEVI SIDDHARTHA): (a). According to the information received from State Health Authorities, the number of persons who died of Kala-Azar and Malaria during the last three years, year-wise and State-wise is as under:-

STATEMENT

S. No.	Name of the States/UTs. Others	Deaths due to Malaria					Deaths due to Kala-azar				
		1988		1989		1990	1988		1989		1990
		3	4	4	5	6	6	7	7	8	8
1.	Andhra Pradesh	1	1	1	4	—	—	—	—	—	—
2.	Arunachal Pradesh	2	0	0	1	—	—	—	—	—	—
3.	Assam	4	6	6	16	—	—	—	—	—	—
4.	Bihar	4	13	13	2	123	477	589	—	—	—
5.	Goa	0	0	0	1	—	—	—	—	—	—
6.	Gujarat	67	60	60	26	—	—	—	—	—	—
7.	Haryana	0	0	0	—	—	—	—	—	—	—
8.	Himachal Pradesh	0	0	0	—	—	—	—	—	—	—
9.	Jammu & Kashmir	0	0	0	—	—	—	—	—	—	—
10.	Karnataka	6	0	0	—	—	—	—	—	—	—

S. No.	Name of the States/UTs. Others	Deaths due to Malaria			Deaths due to Kala-azar		
		1988	1989	1990	1988	1989	1990
1	2	3	4	5	6	7	8
11.	Kerala	1	1	1	—	—	—
12.	Madhya Pradesh	8	16	3	—	—	—
13.	Maharashtra	5	8	6	—	—	—
14.	Manipur	2	2	—	—	—	—
15.	Meghalaya	0	0	—	—	—	—
16.	Mizoram	16	17	8	—	—	—
17.	Nagaland	0	0	—	—	—	—
18.	Orisa	82	118	78	—	—	—
19.	Punjab	0	2	—	—	—	—
20.	Rajasthan	2	1	66	—	—	—

S. No.	Name of the States/UTs. Others	Deaths due to Malaria					Deaths due to Kala-azar			
		1988	1989	1990	1988	1989	1990	1988	1989	1990
		1	2	3	4	5	6	7	8	
21.	Sikkim	0	0	—	—	—	—	—	—	
22.	Tamil Nadu	0	0	—	—	—	—	—	—	
23.	Tripura	1	5	4	—	—	—	—	—	
24.	Uttar Pradesh	0	0	—	—	6	—	—	1	
25.	West Bengal	5	16	4	—	2	20	16	—	
26.	A & N Islands	1	1	0	—	—	—	—	—	
27.	Chandigarh	0	0	0	—	—	—	—	—	
28.	D & N Haveli	0	0	0	—	—	—	—	—	
29.	Daman & Diu	0	0	0	—	—	—	—	—	
30.	Delhi	0	0	0	—	—	—	—	—	
31.	Lakshadweep	0	0	0	—	—	—	—	—	

S. No.	Name of the States/UTs. Others	Deaths due to Malaria			Deaths due to Kala-azar							
		1988	1989	1990	1988	1989	1990					
		3	4	5	6	7	8					
1	2											
32.	Pondicherry	0	0	0	—	—	—	—	—	—	—	—
33.	Coal Fields	0	0	1	—	—	—	—	—	—	—	—
34.	DNK Project	0	0	0	—	—	—	—	—	—	—	—
Total		209	268	222	131	497	606					

(b) At times shortage of drugs for Kala-Azar are experienced in hospital of Bihar State.

(c) Under the Kala-azar control programme, Central Government provide assistance both in kind and cash to the Government of Bihar. Adequate quantity of insecticides (DDT) and Pentamidine Isothionate, the imported drug which is used only in patients who are not responsive to sodium stibo gluconate have been supplied. The State Government is responsible for the procurement and stocking of the indigenously manufactured first line drug viz. Sodium Stibo Gluconate. The expenditure on procurement of sodium Stibo Gluconate is reimbursable by the Govt. of India.

Under National Malaria Eradication Programme, adequate quantities of anti-malaria drugs are being supplied to the State Governments.

[*Translation*]

Government Accommodation To Non-Employees

2753. SHRI HARIKEWAL PRASAD: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the names of the persons other than the Government servants allotted Government accommodation in Delhi by the Directorate of Estates, area-wise; and

(b) the reasons for allotting accommodation to them and the period for which these accommodation have been allotted to them?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). The information is being collected and will be laid on the Table of the House.

[*English*]

Result Of B.Com (Pass)

2754. SHRI PHOOL CHAND VERMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are aware that the result of B.Com (Pass) of Delhi University has been delayed extra-ordinarily with the result the students cannot take admission in next classes;

(b) if so, the reasons for delay in declaring the result of B.Com (Pass) course; and

(c) the steps taken in this regard?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) According to the information furnished by the University of Delhi, it is not a fact that the results of B.Com(Pass) have been extraordinarily delayed this year. The University has informed that the result of B.Com(Pass) part-III (Regular), 1991 was declared on 24.7.1991, whereas last year the result of this examination was declared on 23.7.1990. The other results of B.Com(Pass) examinations conducted by the University in 1991 have been declared earlier than last year.

(b) and (c). Do not arise.

[*Translation*]

Educated And Uneducated in Madhya Pradesh

2755. SHRI PHOOL CHAND VERMA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the percentage of educated/uneducated in Madhya Pradesh as per the census of 1990-91; and